

neering Corporation Ltd., by M/s. Jiwan Lal and Company. The firebricks supplied by the contractor were quite suitable for the purpose for which they were ordered. There is, therefore, no question of any loss to the Heavy Engineering Corporation on account of the supply of firebricks.

(b) The reference is presumably to Shri B. P. Sinha, Junior Scientific Assistant. His transfer from Ranchi to Bilaspur was effected only in the exigencies of service.

(c) Shri Sinha has been promoted to next higher grade of Senior Scientific Assistant from the due date on the recommendations of an Expert Committee.

(d) Does not arise.

Issue of Licences to Industrial Undertakings

4011. SHRI BHAGIRATH BHANWAR: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the number of industrial undertakings which were issued licences during the last one year; and

(b) for what items these licences were issued?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b) During 1974, a total of 1099 industrial licences were issued. A statement showing the scheduled industry-wise break-up of the licences issued during 1974 is laid on the Table of the House. [Placed in Library. See No. LT-9238/75].

Expenditure to be Incurred by BEC in Madhya Pradesh during Fifth Plan

4012. SHRI BHAGIRATH BHANWAR: Will the Minister of ENERGY be pleased to state:

(a) the amount proposed to be spent by the Rural Electrification Corporation in Madhya Pradesh during the Fifth Five Year Plan period; and

(b) the amount proposed to be spent on the energisation of the pumping sets and the number of the pumping sets likely to be activated therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) An outlay of Rs. 400 crores has been proposed in the draft Fifth Plan for financing rural electrification schemes by the Rural Electrification Corporation Ltd. Assistance to individual States will depend upon the number of schemes sponsored by the respective States Electricity Boards and approved by the Corporation in accordance with the norms and guidelines prescribed by it.

Additional amount provided for rural electrification under the Minimum Needs Programme is Rs. 272.33 crores. Madhya Pradesh's share in this outlay is Rs. 55 crores. This amount is also being channelised through Rural Electrification Corporation Ltd.

(b) It is targetted to energise 38,160 pumpsets in Madhya Pradesh under normal state programme during the Fifth Plan. More pumpsets will be energised under the schemes sanctioned by Rural Electrification Corporation Ltd. The main thrust of the schemes sanctioned by the Corporation is on energisation of agricultural pumpsets. However, it is not possible to work-out the amount to be spent on the energisation of pumpsets separately since the installations for supplying electricity to different categories of consumers are common.